

FORM A
PUBLIC ANNOUNCEMENT
*(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
INEJA ENTERPRISE PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Ineja Enterprise Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	1 September 2022
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies NCT Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	CIN: U72900DL2022FTC404047
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Unit 102, First Floor, Rectangle One , D-4 , Saket District Centre, Saket, New Delhi, 110017, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	December 20, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Rajan Das Gupta Address: G-68, Lower Ground Floor, East of Kailash, New Delhi, 110065 Email ID: rajandgupta@gmail.com Telephone No. 011-42345857 Registration No. IBBI/IPA-01/IP-P01094/2017-2018/11804 AFA Valid Upto: 31-12-2025
8.	LAST DATE FOR SUBMISSION OF CLAIMS	20 January 2025

Notice is hereby given that the **Ineja Enterprise Private Limited** has commenced voluntary liquidation on 20 December 2024

The stakeholders of **Ineja Enterprise Private Limited** hereby called upon to submit a proof of their claims, on or before **20 January 2025** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.


Rajan Das Gupta
Liquidator in the matter of
Ineja Enterprise Private Limited
IP Regn. No: IBBI/IPA-01/IP-P01094/2017-18/11804

Date: 21 December 2024
Place: New Delhi